

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. **Company Appeal /2/2023IA 42/2022IA 974/2023IA 2633/2021
IA 2647/20223IA 2777/2023IA 1524/2020
In CP(IB) 1832/MB/2017**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023**

**NAME OF THE PARTIES: Company Appeal /2/2023 Employee
State Insurance Corporation Esic
Regional Office Chennai Vs. Liquidator
of Epc Constructions India Ltd**

**IA 42/2022 Huzefa Sitabkhan VS EPC
Constructions India Ltd.**

**IA 974/2023 Abhijit Guhathakurta
Liquidator Of M/S Epc Constructions
Vs. Freight Wings Pvt Ltd**

IA 2633/2021 Abhijit Guhathakurtha

**IA 2777/2023 Abhijit Guhathakurta
Vs. Freight Wings Private Limited**

**IN THE MATTER OF
IDBI Bank Limited.**

V/s

EPC Constructions India Limited

**Section: 60(5), Sec 49(2), Sec 42 Rule 11 of NCLT, 2016
U/s 7 of Insolvency and Bankruptcy Code, 2016**

ORDER

Counsel, Shriraj Khambete appeared for the Applicant and Counsel,
Dhiraj Mhetre appeared for the Applicant in IA 42 of 2022. List this
matter for hearing on **11.12.2023**.

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

09.11.2023
Sushil

Sd/-

**KULDIP KUMAR KAREER
Member (Judicial)**